

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**

**ITEM No.01**  
**CP (CAA) No.13/BB/2021**

**IN THE MATTER OF:**

Orion Property Management Services Ltd.  
Vs.

... Petitioner

**Order under Section 230-232 of Companies Act, 2013**

**Order delivered on 14.07.2021**

**CORAM:**

**SH. BHASKARA PANTULA MOHAN**  
**HON. ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner

Mr. Andre Peter, Adv.

**ORDER**

List on 16.08.2021.



**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**



**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**

14.07.2021  
Krishna